

Name of Corporate Debtor Supermax Personal Care Private Limited  
Date of commencement of CIRP 11-01-2024  
List of Creditors as on 24-10-2024

## List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount security interest	Amount Whether guarantee	Whether % party?	% of voting share in CoC, if applicable						
1	Deputy Director, ESIC, Regional Office, Hyderabad	Central	31-01-2024	13,65,838	13,65,838	Govt Dues	-	-	-	-	-	-	-	-	-	
2	ESIC Hyderabad Adarshnagar	Central	08-02-2024	13,32,408	13,32,408	Govt Dues	-	-	-	-	-	-	-	-	-	
3	GST Orrisa, cuttack	State	13-02-2024	18,89,193	18,89,193	Govt Dues	-	-	-	-	-	-	-	-	-	
4	Asst Dir, ESIC Lucknow sarojini nagar	Central	16-02-2024	3,16,031	3,16,031	Govt Dues	-	-	-	-	-	-	-	-	-	
5	ESIC Kolkata	Central	21-02-2024	57,560	57,560	Govt Dues	-	-	-	-	-	-	-	-	-	
6	Assistant Commissioner CGST Raipur	Central	26-02-2024	1,73,785	1,73,785	Govt Dues	-	-	-	-	-	-	-	-	-	
7	EPFO KUKATPALLY	Epfo Kukatpally	01-03-2024	1,07,37,025	1,07,37,025	Govt Dues	-	-	-	-	-	-	-	-	-	revised claim received on 30
8	GST Thane	State	01-02-2024	50,49,55,997	50,49,55,997	Govt Dues	-	-	-	-	-	-	-	-	-	Supplementary claim receiv
9	ESIC Ernakulam	Central	01-03-2024	31,525	31,525	Govt Dues	-	-	-	-	-	-	-	-	-	
10	ESIC VADODARA	Central	01.03.2024	13,341	13,341	Govt Dues	-	-	-	-	-	-	-	-	-	
11	Employee Provident Fund Thane	Central	07-03-2024	16,80,95,696	16,80,95,696	Govt Dues									-	Refer note 1
12	ESIC Thane	Central	15-03-2024	22,16,453	22,16,453	Govt Dues									-	
13	EPFO Regional Office Mumbai II	Central	21-06-2024	13,20,096	13,20,096	Govt Dues									-	
	<b>Total</b>			<b>69,25,04,948</b>	<b>69,25,04,948</b>		-	-	-	-	-	-	-	-	-	-

Note 1: claim is provisionally admitted based on the notice subject to final determination of the amount by the department